

Declaration of Assets and Liabilities

Year 2022-23

I, **SANTAY KUMAR YADAV** son of **SINGESTHAR PRASAD YADAV**, aged **44** years, belonging to **BIHAR VIDHAN SABHA** cadre service presently working as **OFFICE ATTENDANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	PARAMSHILPA DEVI	MANISHA KUMARI (DAUGHTER)	MANISH KUMAR (SON)	MONIKA KUMARI (DAUGHTER)
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000/- S.B.I.	10,000/- S.B.I.	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5000/yr.	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Motor cycle BROIER 9163	-	-	-	-
(vi)	Jewellery (give details of weight and value)	-	GOLD 50 gm SILVER 100 gm	GOLD 10 gm	-	GOLD 100 gm
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	07 Katha Gram - RADHAKANT Dt. Madhubani	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	01 Katha Moh - Sapta Rahike block Madhubani	—
(iii)	Buildings (Residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 th Feb. 2021.
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—
	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - AFPPY 6213 H	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

✓
GPF/CPF/PRAN No.

PTS/BLA-1003

Gender

:- ☐ M (M/F)

Date of Birth

:- ☐ 1 ☐ 3 ☐ 0 ☐ 3 ☐ 1 ☐ 9 ☐ 7 ☐ 9 (DD/MM/YY)

Class/Group

:- ☐ C (A/B/C)

Cader

:- BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE SERVICE.

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

:- MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Smt. Sushma kumari is working as an Assistant in Bihar Legislative Assembly, Secretariat and she is declaring her own Assets separately.

Place: PATNA

Date: 09/02/22

Signature-

Name of Employee:- SANJAY KUMAR YADAV

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sanjay Kumar Yadav